

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3300  
ANSWERED ON:11.02.2014  
BRAIN MAPPING UNITS AND FORENSIC LABS  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of Central and State brain mapping units and Central Forensic Science Laboratories functioning in the country separately, State and location-wise;
- (b) whether the Government has any proposal to modernise and upgrade these units and laboratories to speed up the process of crime detection and judicial process;
- (c) if so, the details thereof and the total funds granted and utilised by the said units and laboratories separately, during each of the last three years and the current year, State-wise;
- (d) whether there is an acute shortage of staff and infrastructure in these units and laboratories and thousands of cases are pending as a result thereof;
- (e) if so, the details thereof including the sanctioned and the actual strength in each unit and laboratory along with the steps taken to increase the staff strength and open more laboratories in view of the increasing crimes in the country;
- (f) whether the Union Government has received any proposal for setting up of state-of-the-art brain mapping units and laboratories in the States including Kerala; and
- (g) if so, the details thereof along with the details of agencies set up to monitor the functioning of such units and laboratories?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) There are 6 (six) Central Forensic Science Laboratories (CFSLs) located at Chandigarh, Kolkata, Hyderabad, Bhopal, Pune and Guwahati under the Directorate of Forensic Science Services (DFSS). Besides, there is one Central Forensic Science Laboratory (CBI) located in New Delhi. There is no brain mapping units installed in these laboratories.

Further, 'Police' & 'Public order' are subjects enlisted in List II of 7th Schedule of the Constitution. Ministry of Home Affairs does not maintain any data regarding State Forensic Science Laboratories and their units.

(b) & (c) Yes, Madam. Government has sanctioned a Plan Scheme in January/February 2014 viz. "Establishment of New CFSL, Expansion and Modernization of existing CFSLs" with a financial outlay of Rs.285.24 crores to upgrade and modernize the CFSLs during the 12th Five Year Plan. Details of funds granted and utilized by CFSLs on their operational activities during the last three years and the current year is at Annexure 'A'.

(d) & (e) A statement showing sanctioned staff strength and actual staff strength in all CFSLs is as under:-

Sl.No.	Name of CFSL	Sanctioned strength	Actual strength
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1	Kolkata	101	79
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2	Hyderabad	106	88
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3 Chandigarh 107 89

4 Guwahati 29 12

5 Pune 30 10

6 Bhopal 29 15

7 CFSL(CBI) 182 114

3897 cases are pending in CFLs (under DFSS) and 877cases are pending in CFSL (CBI) as on 31.12.2013. Three new Laboratories have been set up at Bhopal, Pune and Guwahati for which additional staff has also been sanctioned by the Government.

(f) No proposal for setting up brain mapping units has been received from any State Government including Kerala.

(g) Does not arise.